

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 25 of 2017 &  
IA No. 597 of 2017**

**Dated: 8<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**NTPC Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri  
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

**ORDER**

**IA No. 597 of 2017  
(Appl. for amendment)**

Issue notice to the Respondents returnable on 31.08.2017.  
Mr. Vallinayagam takes notice on behalf of Respondent No. 2. Dasti, in addition, is permitted.

List the matter on **31.08.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*